

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 207
IB-1071/ND/2020

IN THE MATTER OF:

M/s. Mother Lam Pvt. Ltd.

...PETITIONER

Vs.

M/s. 3 Aces Wood Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 06.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational-creditor :Mr. Gulshan Kumar Sachdeva,
Advocate.**

**For the Respondent/ Corporate-debtor :Mr. Anirudh Bakhru, with Mr.
Ayush Puri, Advocates.**

ORDER

Heard the submissions made by the counsel for the operational creditor.
Mr. Anirudh Bakhru, Advocate has appeared on behalf of the corporate debtor
and offered to file vakalatnama within three days and reply within 10 days.
Post the matter to 5th February, 2021.

—sd—

**(V.K. Subburaj)
Member (T)**

—sd—

**(P.S.N. Prasad)
Member (J)**

(Annu)